

LOK SABHA DEBATES

LOK SABHA

Tuesday, April 22, 1997/Vaisakha 2,
1919 (Saka)

The Lok Sabha met at
Eleven of the Clock.

[MR. SPEAKER in the Chair]

ANNOUNCEMENT RE : SITTING OF THE HOUSE

[English]

MR. SPEAKER : Hon. Members, yesterday, we had a meeting of the Business Advisory Committee as well as the leaders of the political parties. The decision taken is that the Confidence Motion will be immediately taken up and the Prime Minister will reply at five o'clock, if not earlier, so that we are able to finish it by six o'clock.

Secondly, today, we will adjourn the House to meet on 30th of April, 1997 to transact urgent Government business, that means the financial business and the House will continue till 16th May, 1997. These are the two major decisions that we had taken yesterday.

Will the Prime Minister like to introduce some more Ministers—I am told—those who could not be introduced yesterday?

11.03 hrs.

INTRODUCTION OF MINISTERS

[English]

THE PRIME MINISTER (SHRI I.K. GUJRAL) : Mr. Speaker, Sir, you will kindly recall that I had introduced some of my worthy colleagues yesterday and some, unfortunately, were not available...*(Interruptions)*.

SHRI P.R. DASMUNSI (Howrah) : What about Shri P. Chidambaram? ...*(Interruptions)*.

SHRI I.K. GUJRAL : Well, I hope it is a sign of coming events,...*(Interruptions)*.

Sir, I introduce my colleagues.

Cabinet Minister :

Shri Janeshwar Mishra

Minister of State :

Shri Saleem Iqbal Shervani.

11.04 hrs.

PAPERS LAID ON THE TABLE

Resignation of Council of Ministers

[English]

SECRETARY-GENERAL : I beg to lay on the Table a copy each of the following papers :

- (1) Letter dated the 11th April, 1997 from the Prime Minister (Shri H.D. Deve Gowda) to the President tendering his own resignation and that of his Council of Ministers.
- (2) Letter dated the 12th April, 1997 from the President to the Prime Minister Shri H.D. Deve Gowda accepting his resignation and the resignation of his colleagues from the Council of Ministers and requesting him to continue Office till alternative arrangements are made.

11.04½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Eighth to Twelfth Reports

[English]

DR. T. SUBBARAMI REDDY (Visakhapatnam) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Eighth Report on Action Taken on 104th Report of Public Accounts Committee (10th Lok Sabha) on Modvat Scheme—fraudulent avilment of credits.
- (2) Ninth Report on Action Taken on 105th Report of Public Accounts Committee (10th Lok Sabha) on follow up on Audit Reports.
- (3) Tenth Report on Action Taken on 109th Report of Public Accounts Committee (10th Lok Sabha) on injudicious leasing of aircraft.
- (4) Eleventh Report on Union Government Appropriation Accounts (1994-95) Postal Services and Minutes of the sittings of the Committee relating thereto.
- (5) Twelfth Report on lower categorisation leading to loss of Rs. 352.30 lakhs and Minutes of the sittings of the Committee relating thereto.